Central Administrative Tribunal Principal Bench

CP No.256/2017 IN OA No.2515/2014

New Delhi, this the 9th May, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Shri Kaptan Singh, Aged about 45 years S/o Shri Prasadilal R/o C-12/28, Meet Nagar, Delhi-94.

..Applicant

(By Advocate: Ms. Meenu Mainee)

Versus

- Shri M.M. Kutty
 Chief Secretary, Govt of NCT of Delhi
 Delhi Secretariat
 Near ITO Complex, New Delhi.
- Shri Somya Gupta
 Director of Education
 Government of NCT Delhi
 Old Secretariat, Delhi.

..Respondents

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

When this matter was taken up, Shri Vijay Pandita, learned counsel appearing for the respondents has placed on record copy of an order dated 21.04.2017 passed by the Hon'ble High Court of Delhi in WP(C) No.3452/2017 which indicates that the Order sought to be implemented through these contempt proceedings has been stayed.

2. In this view of the matter, the present Contempt Proceedings are not proceeded with. However, the applicant shall have the liberty to file a fresh one if the Order dated 13.12.2016 passed in OA No.2515/2014 survives in the High Court.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli) Chairman

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